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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	For hearing	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 MEENA RAO

MAHLE

ORDER

Counsel for Petitioner is present. She has filed memo alongwith Affidavit confirming that, email was sent to the Corporate Debtor and it was served. None appeared for Corporate Debtor. Corporate Debtor is called as absent. Relying on the Affidavit filed by the Company, Corporate Debtor is treated as absent. Now, the matter is fit for passing order for moratorium. However, counsel requested time to consult with the Operational Creditor. List it on 16/02/2018.

Member (T)

Member (J)